



C.No. IV/26/ /2018/Systems[S]

Date: 24.05.2019

**ADVISORY NO. 16 /2019 - ACES-GST INTEGRATION**

Sub: ACES GST Integration- Login procedure and Filing Application for New Registration of Central Excise Taxpayers in the integrated CBIC-GST Taxpayer portal – regarding.

\*\*\*\*\*

Attention is invited to this office letter C.No. IV/28/74/2018-PF I Sys(S) dated 29.04.2019, the Central Excise Notification No.01/2019-CE(NT) dated 08.05.2019 and Board's Circular No. 1069/2/2019/2019-CX dated 08.05.2019 issued with regard to ACES-GST Integration and change of name of tax payer portal for ACES (CE & ST) functionalities.

2. The migration and Integration of ACES functionalities with CBIC-GST Application has since been completed. Accordingly, the integrated CBIC Taxpayer portal for Central Excise, Service Tax and GST purpose will be [www.cbic-gst.gov.in](http://www.cbic-gst.gov.in) effective from 26.05.2019. The step by step procedure for Login and Registration of New taxpayers under Central Excise in the integrated CBIC GST Taxpayer portal with screenshots is enclosed herewith.

3. The salient features of the procedure are highlighted as here under:

- (i) New tax payer applicant will access the CBEC-GST tax payer portal namely the URL <https://cbic-gst.gov.in> and click on the link for "ACES( CE&ST)" which leads to the relevant Taxpayer Login. On clicking the "New User" >> "New Registration", certain base profile particulars are to be captured namely Name as mentioned in PAN , PAN, Mobile Number, Email Address and State.
- (ii) Then, PAN details are validated online, and on successful validation, OTP will be generated and sent to the Mobile Number and e-mail Id provided by the applicant.
- (iii) On submission of OTP, a 15-character Temporary Reference Number (TRN) will be generated and sent to the registered mobile number and e-mail Id.

- (iv) After that, the applicant should access the CBIC-GST taxpayer portal, with the Temporary Reference Number (TRN) as login and will be able to view the Taxpayer Dashboard.
- (v) The Taxpayer applicant who intends to register under Central Excise in respect of Tobacco & Tobacco products falling under Tariff Chapter 24 or for specified petroleum goods falling under Tariff Chapter 27, will file "A1 Form".
- (vi) Any person who is not a registered taxpayer but who is required to obtain a 15-digit Non-Assessee Code which would enable him to make e-payment of any Central Excise dues (legacy or current period), will file "Non-Assessee Form".
- (vii) When a taxpayer Applicant completes submission of the application successfully, System response with Application Reference Number (ARN No.) will be generated.
- (viii) The application filed so by the taxpayer applicant, will go to the proper officer for verification and approval. Once approved the Registration Certificate bearing distinct Registration Number would be generated.
- (ix) After generation of RC, the applicant can login to the Portal with Central Excise Registration Number as Username and the temporary password communicated through email and mobile.
- (x) After change of initial password the tax payer can commence any online transactions with the department like e-filing of return, e-payment of taxes, etc. through the said CBIC Tax payer portal [www.cbic-gst.gov.in](http://www.cbic-gst.gov.in).

4. The above procedure may be widely circulated to sensitize the officers and trade.

(S. Thirunavukkarasu)

Additional Director General.

To

1. All the Pr. Chief Commissioner/ Chief Commissioners of GST Zones.
2. All the Pr. ADGs/ADG, DGGI/DGGST/DG(Audit)/DGT (TPS).
3. Principal Commissioner-Central Excise, CBIC
4. Commissioner-Service Tax, CBIC
5. Principal Commissioner, GST (Policy Wing), CBIC
6. The Principal Director General, Systems & Data Management, New Delhi.
7. All the Pr. Commissioners /Commissioners of Central Tax.
8. All the ADGs of DG Systems, New Delhi, Bengaluru & Kolkata.
9. All ACL Admn of Commissionerate / Division.

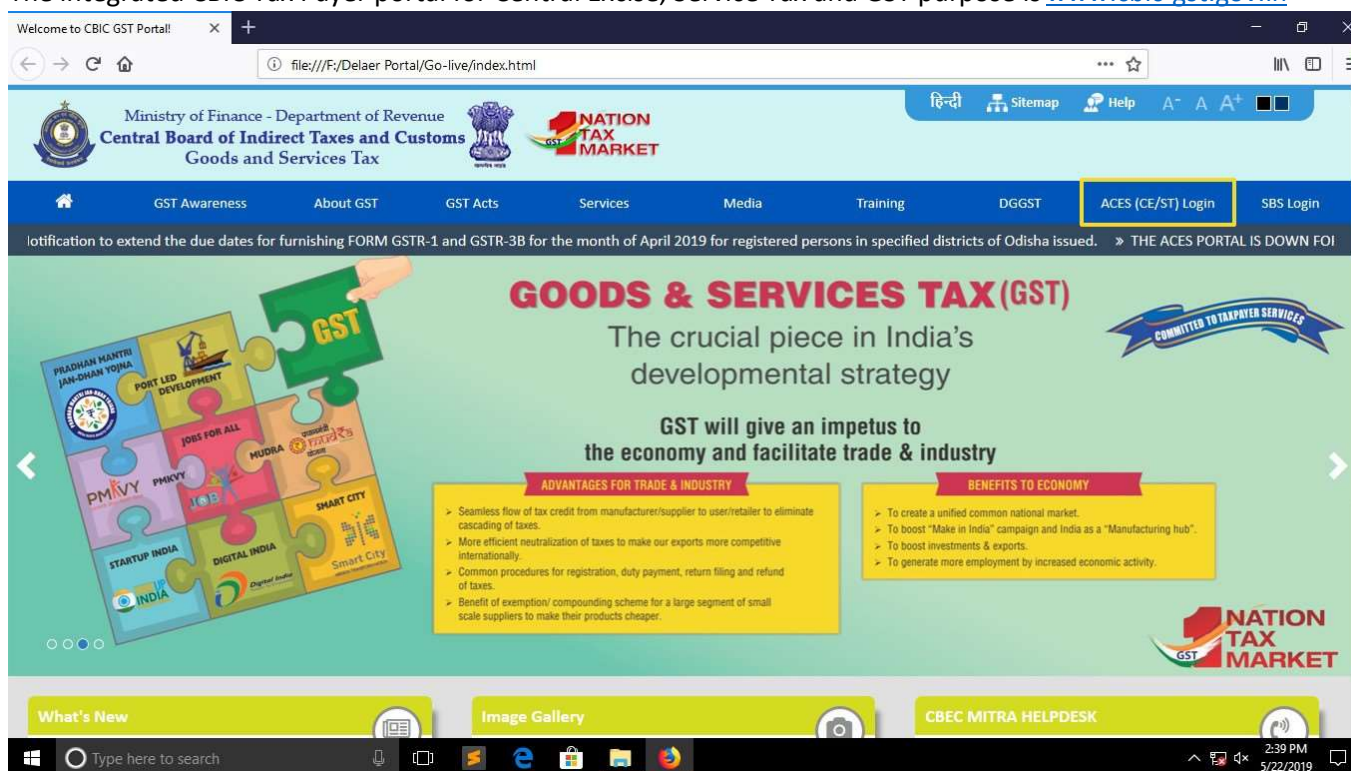
## **ADVISORY ON NEW CENTRAL EXCISE TAX PAYER REGISTRATION UNDER CBIC-GST TAX PAYER PORTAL**

### **(CBIC-ACES-GST INTEGRATED APPLICATION)**

Attention is drawn to the existing ACES Portal namely [www.aces.gov.in](http://www.aces.gov.in), the tax payer portal for online functionalities under Central Excise and Service Tax. The functionalities of ACES have been migrated and integrated with CBIC-GST Application now and available for tax payers under the CBIC-GST portal namely [www.cbic-gst.gov.in](http://www.cbic-gst.gov.in) with effective 26<sup>th</sup> May 2019 vide. Central Excise Notification No.01/2019-CE(NT) dated 08.05.2019 read with Board's Circular No. 1069/2/2019/2019-CX dated 08.05.2019 issued in this regard.

The procedure for new tax payers to login and register under Central Excise is explained as follows:

1. The integrated CBIC Tax Payer portal for Central Excise, Service Tax and GST purpose is [www.cbic-gst.gov.in](http://www.cbic-gst.gov.in)



2. New tax payer applicant will access the CBEC-GST tax payer portal namely the URL <https://cbic-gst.gov.in> and click on the link for “**ACES(CE&ST)**” on the Horizontal Menu Bar on the Top. The link leads to the ACES(CE &ST) Taxpayer login page.
3. The applicant needs to click the “New User” > “New Registration” icon as illustrated below:

The screenshot shows a web browser window displaying the 'Taxpayer Login' page. The page has a blue header with the text 'Welcome to CBIC GST Portal' and 'Central Excise'. Below the header, the text 'Central Board of Indirect Taxes and Customs' and 'Ministry of Finance - Department of Revenue' is visible. The main content area is white and contains a 'Taxpayer Login' form. The form has two columns. The left column contains fields for 'User ID \*', 'Password \*', and a CAPTCHA field with the text 'Type the characters you see in the image below'. Below these fields are 'LOGIN' and 'RESET' buttons. The right column contains links for 'Existing User' (Forgot Password, Unlock account) and 'New User' (New Registration, TRN Login). At the bottom of the right column is a link 'Know your Jurisdiction'. The browser's address bar shows the URL 'https://www.cbic-gst.gov.in/cbec-portal-ui/dist/'. The Windows taskbar is visible at the bottom of the screen.

4. The following particulars are required to be entered by the new tax payer applicant:

(i) **Name as mentioned in PAN**

(ii) **PAN**

*Note: The business entity for which the Central Excise registration is applied for, is required to be a holder of valid Permanent Account number (PAN) under Income Tax.*

(iii) **Mobile Number**

(iv) **Email Address**

*Note: The One Time Password(OTP) and other communication will be sent to the above mobile number and email id.*

(v) **State of location of the business premises**

(vi) **CAPTCHA**

The screenshot displays the Central Board of Indirect Taxes and Customs (CBIC) portal. The browser address bar shows the URL: <https://www.cbic-gst.gov.in/cbic-portal-us/index/signup>. The page header includes the CBIC logo and the text "Central Board of Indirect Taxes and Customs" and "Ministry of Finance - Department of Revenue".

The main content area features a "New Registration" form with the following fields:

- Name as mentioned in PAN \*
- PAN
- Mobile Number
- Email Address
- Select a State\*
- Type the characters you see in the image below (CAPTCHA)

Below the form are two buttons: "SUMMIT" (green) and "BACK TO LOGIN" (blue). To the right of the form, there are links for "Existing User" (Forgot Password, Unlock account) and "New User" (New Registration, TRN Login). A link "Know your Jurisdiction" is also present.

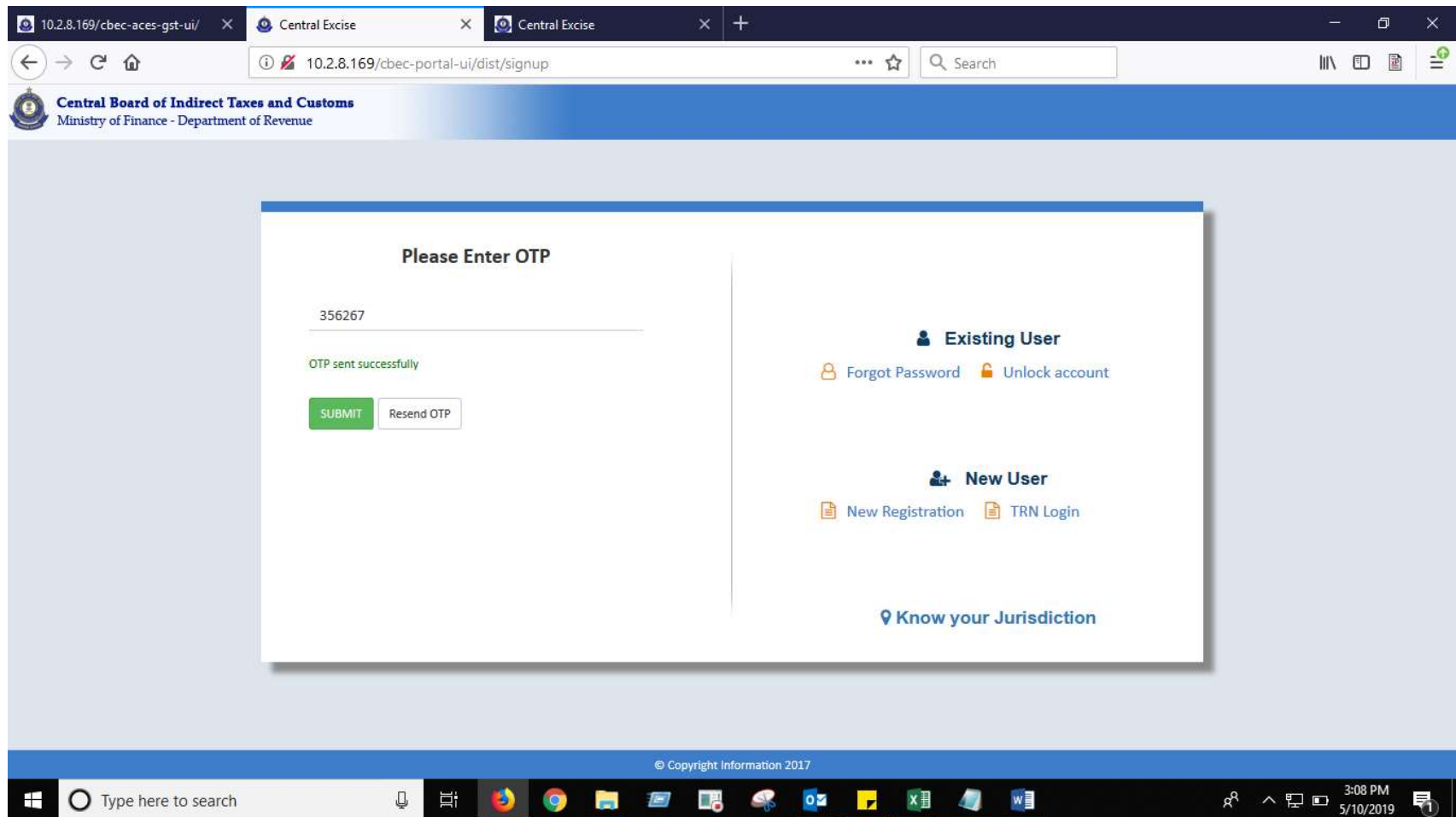
The footer of the page includes the text "© Copyright Information 2017" and a Windows taskbar at the bottom showing the date and time as 23-05-2019, 12:32.

The screenshot shows a web browser window with the URL <https://www.cbic-gst.gov.in/cbec-portal-va/dia/signup>. The page header identifies the Central Board of Indirect Taxes and Customs, Ministry of Finance - Department of Revenue. The main content area features a 'New Registration' form with the following fields: 'First Middle Last' (with a clear button), 'AAAAA9999Z', '9999999999', 'abcd@xyz.com', and a 'Select a State\*' dropdown menu (marked as 'Required'). Below these is a CAPTCHA field with the instruction 'Type the characters you see in the image below' and a refresh button. At the bottom of the form are 'SUBMIT' and 'BACK TO LOGIN' buttons. To the right of the form, there are links for 'Existing User' (Forgot Password, Unlock account) and 'New User' (New Registration, TRN Login). A link 'Know your Jurisdiction' is also present. The footer includes copyright information for 2017 and a Windows taskbar at the bottom showing the date 23-05-2019 and time 13:54.

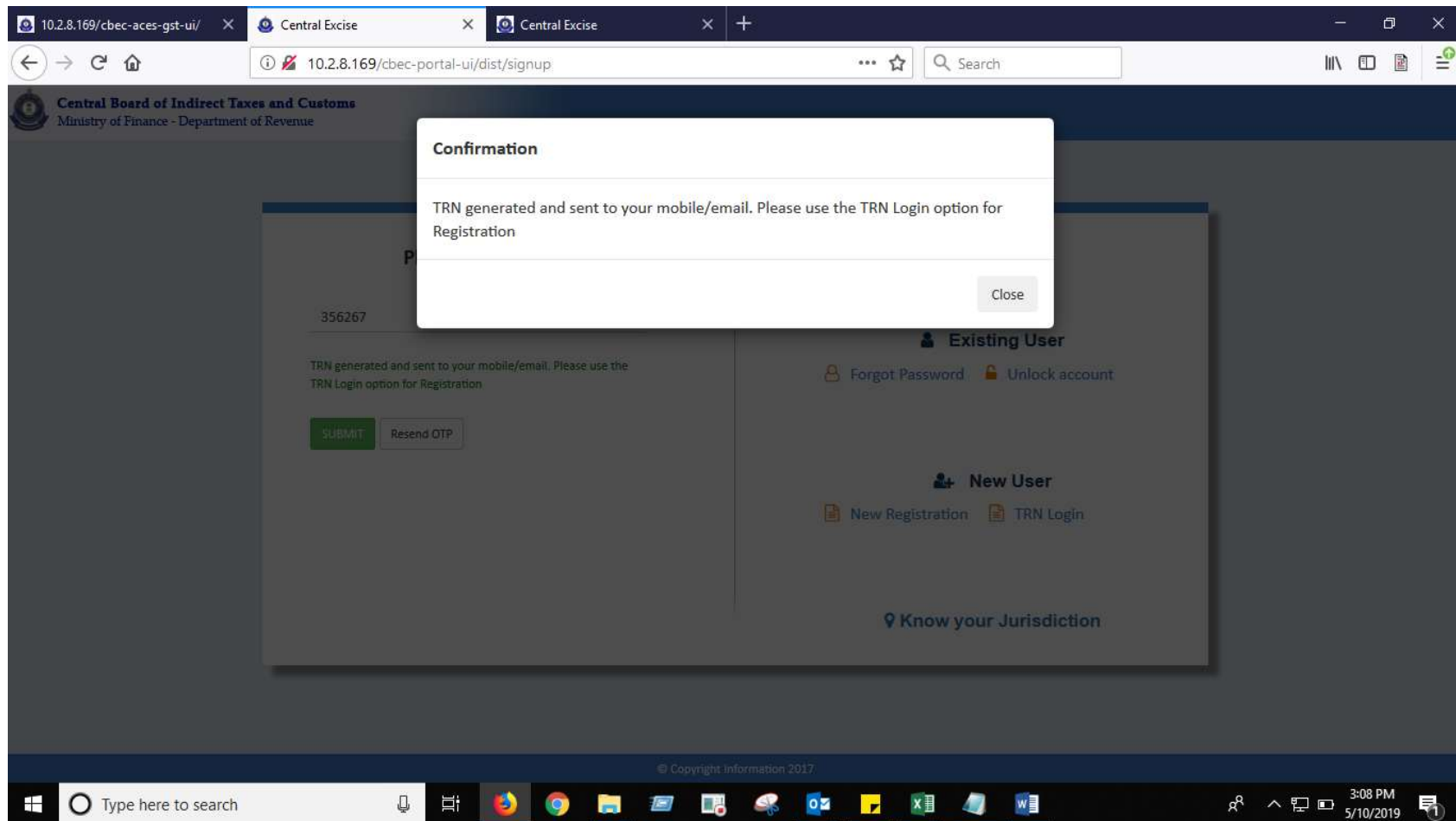
PAN details are validated online.

After the PAN details are validated successfully, an OTP will be generated and sent to the Mobile Number and e-mail Id provided by the applicant.

The applicant is required to enter the OTP received.



After submission of OTP, a 15-character Temporary Reference Number (TRN) will be generated and sent to the registered mobile number and e-mail Id.



After that, the applicant should access the CBIC-GST tax payer portal, with the Temporary Reference Number (TRN) as login. An OTP will be generated and sent to the Mobile Number and e-mail Id provided by the applicant .



10.2.8.169/cbec-aces-gst-ui/ Central Excise Central Excise

10.2.8.169/cbec-portal-ui/dist/signup

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

### Temporary Reference Number Login

060520190000TRN

crvvi

**crvVi**

Generate OTP BACK TO LOGIN

### Existing User

Forgot Password Unlock account

### New User

New Registration TRN Login

Know your Jurisdiction

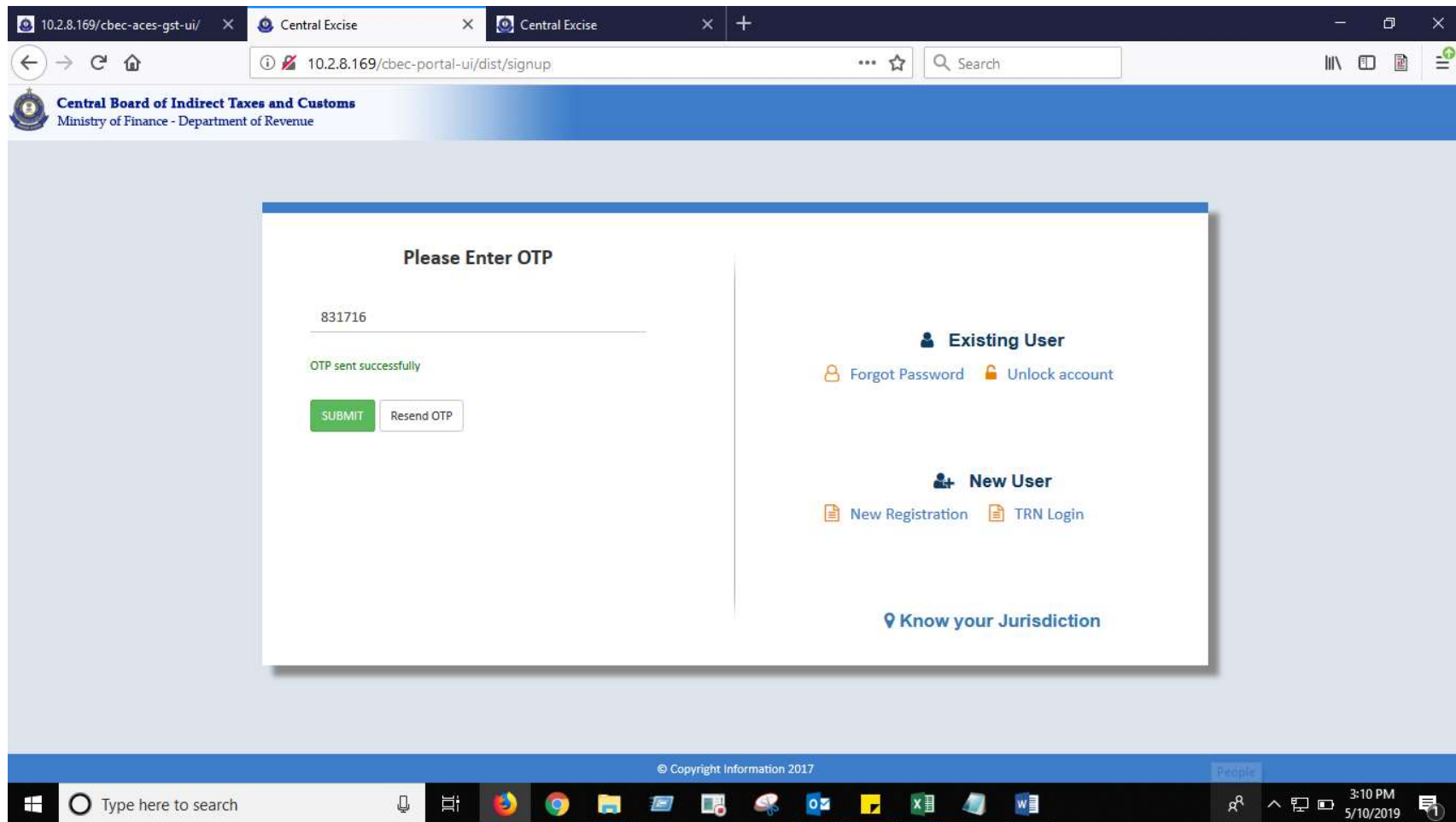
© Copyright Information 2017

Type here to search

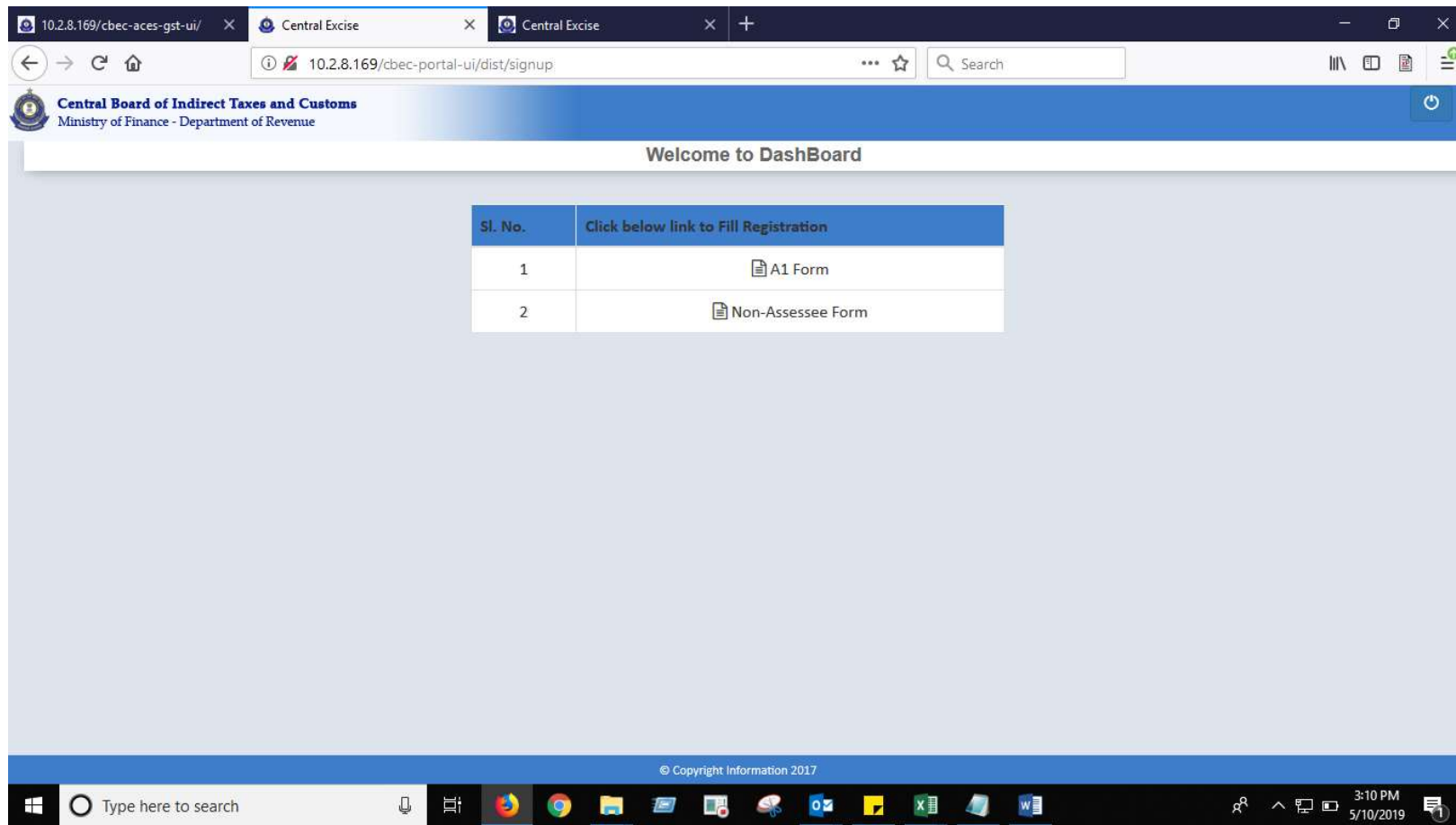
3:08 PM  
5/10/2019

The applicant after entering the OTP should click the submit icon as below.

The screenshot displays a web browser window with the URL `10.2.8.169/cbec-portal-ui/dist/signup`. The page header identifies the **Central Board of Indirect Taxes and Customs**, Ministry of Finance - Department of Revenue. The main content area is titled **Please Enter OTP** and is divided into two sections. The left section contains a text input field labeled **Enter OTP Received \*** and two buttons: a green **SUBMIT** button and a **Resend OTP** button. The right section is titled **Existing User** and includes links for **Forgot Password** and **Unlock account**. Below this, the **New User** section offers **New Registration** and **TRN Login** options. At the bottom of the right section is a link for **Know your Jurisdiction**. The Windows taskbar at the bottom shows the system time as 3:08 PM on 5/10/2019.



After successful submission, the applicant will be able to view the Tax payer Dashboard as illustrated below:



The Taxpayer applicant who intends to register under Central Excise in respect of Tobacco & Tobacco products falling under Tariff Chapter 24 and for specified petroleum goods falling under Tariff Chapter 27, will file “A1 Form”.

Any person who is not a registered tax payer but who is required to obtain a 15-digit Non-Assessee Code which would enable him to make e-payment of any Central Excise dues (legacy or current period), will file “Non-Assessee Form”.

The applicant can click on the A1 Form and fill in the required details under each tab of the application form and upload relevant documents and submit the same to the Department. An overview of “A1 Form” is given below:

A1 Form has the following sections as distinct tabs.

### Business details

**Central Board of Indirect Taxes and Customs**  
Ministry of Finance - Department of Revenue

### Central Excise Registration - Form A-1

**Business Details** | Postal Address | Details of Place of Business | Authorized Signatory | Bank Details | Existing Registration | Promoter Details | Goods Manufactured | Declaration

Legal Name (As per PAN) \*  
RAKESH RANJAN PARIDA

PAN \*  
CFPPP2039Q

PAN Status \*  
Validated

Trade Name \*  
Tobacco

**Business Details**

Business Category \*  
EOU

Constitution of Business \*  
Proprietorship

Specify (If Others)

Name of the Trustee/Proprietor \*  
GRD Jewellery

☒ Do you want to opt for Centralized Registration in respect of CNG units?

Specified category for Centralized Registration \*  
Inter linked units within a Range

**Upload Documents**

[Browse Documents](#)

Document Name	Size	Action
anju_signatory2.pdf	0.09 MB	
anju_partership.pdf	0.085 MB	
partner photo_AS.jpg	0.004 MB	
partner2.jpg	0.007 MB	

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## Postal Address of Business Premises







10.2.8.169/cbec-aces-gst-ui/ Central Excise Central Excise

10.2.8.169/cbec-portal-ui/dist/signup

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

### Central Excise Registration - Form A-1

Business Details Postal Address Details of Place of Business Authorized Signatory Bank Details Existing Registration Promoter Details Goods Manufactured Declaration

Sr. No	Name of Building	PIN	Office Phone Number	Email	Actions
1	vzv	435434	97764645555	fdsf@fsd.fds	  
2	fsd	432432	86464564564	sf@fds.fsd	  

Add

#### Jurisdiction Details

Commissionerate\* Division\* Range

CHENNAI-SOUTH GUINDY RANGE I [Know your Jurisdiction](#)

• Data Saved Successfully.

Previous Save Next

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## Details of Place of Business

10.2.8.169/cbec-aces-gst-ui/ Central Excise Central Excise

10.2.8.169/cbec-portal-ui/dist/signup

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

### Central Excise Registration - Form A-1

Business Details Postal Address **Details of Place of Business** Authorized Signatory Bank Details Existing Registration Promoter Details Goods Manufactured Declaration

**Boundaries of Premises to be Registered (Should Correspond to the Description given in Land Records)**

East *	West *	South *	North *
2	324	32	324

**Details of Property Holding Rights of the Registrant**

Property Holding Rights *	Ownership *	Estimated investment in Land, Plant and Machinery (In Lacs) *
Ownership	Mortgage	553435453

**Address of Head Office if Different from Address of Business Premises**

☒ Same As Address of Business Premises

Name of Building *	Flat /Door /Block No. *	Road /Street /Lane *	Village /Area /Locality *
VZV	VCXZV	XZCV	VCXZCV
Block /Taluk /Division /Town *	Post Office *	City /District *	State /Union Territory *
XZVC	VCXZ	VVZVXC	Dadra and Nagar Haveli
PIN *	Phone Number *	Mobile Number *	Fax Number-1
435434	97764645555	8765764565	

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10.2.8.169/cbec-aces-gst-ui/ Central Excise Central Excise

10.2.8.169/cbec-portal-ui/dist/signup

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

### Central Excise Registration - Form A-1

☒ Same As Address of Business Premises

Name of Building \* Flat /Door /Block No. \* Road /Street /Lane \* Village /Area /Locality \*

VZV VCXZV XZCV VCXZCV

Block /Taluk /Division /Town \* Post Office \* City /District \* State /Union Territory \*

XZVC VCXZ VVZVXC Dadra and Nagar Haveli

PIN \* Phone Number \* Mobile Number \* Fax Number-1

435434 9776464555 8765764565

Fax Number-2 Email Address \*

fdsf@fsd.fds

#### Upload Documents

Browse Documents

Document Name	Size	Action
anju_signatory2.pdf	0.09 MB	
anju_partership.pdf	0.085 MB	
partner photo_AS.jpg	0.004 MB	

Upload files for:

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## Authorized Signatory

10.2.8.169/cbec-aces-gst-ui/
Central Excise
Central Excise
10.2.8.169/cbec-portal-ui/dist/signup
Search

**Central Board of Indirect Taxes and Customs**  
Ministry of Finance - Department of Revenue

Central Excise Registration - Form A-1

Sr. No	Name of the Person	Designation	Name of Building	PIN	Office Phone Number	Email	Actions
1	fdsf	Director	sdf	313213	89534535	fgd@fsgf.dfg	
2	second	Director	fs	323324	86546644545	fgd@fsgf.dfg	

Add

Name of the Person \*
Designation \*

fdsf
Director

Address Details

Name of Building \*
Flat /Door /Block No. \*
Road /Street /Lane \*
Village /Area /Locality \*

sdf
fsdf
sdfs
fds

Block /Taluk /Division /Town \*
Post Office \*
City /District \*
State /Union Territory

sdf
fds
fds
Gujarat

PIN \*
Phone Number \*
Mobile Number \*
Fax Number-1

313213
89534535
9535353588

Fax Number-2
Email Address \*

fgd@fsgf.dfg

Upload Documents

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10.2.8.169/cbec-aces-gst-ui/
Central Excise
Central Excise
10.2.8.169/cbec-portal-ui/dist/signup
Search

**Central Board of Indirect Taxes and Customs**  
Ministry of Finance - Department of Revenue

Central Excise Registration - Form A-1

Fax Number-2  

Email Address \*

Upload Documents

Document Name	Size	Action
anju_signatory2.pdf	0.09 MB	
anju_partership.pdf	0.085 MB	
partner photo_AS.jpg	0.004 MB	

Upload files for:  
 Photograph of Authorized Signatory in JPEG format and file size upto 2mb.\*  
 For more than one Authorized Signatories , Photographs of each record has to be uploaded\*.

- Data Saved Successfully.

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## Bank Details

10.2.8.169/cbec-aces-gst-ui/
Central Excise
Central Excise
+
10.2.8.169/cbec-portal-ui/dist/signup
Search

**Central Board of Indirect Taxes and Customs**  
Ministry of Finance - Department of Revenue

Central Excise Registration - Form A-1

Business Details
Postal Address
Details of Place of Business
Authorized Signatory
Bank Details
Existing Registration
Promoter Details
Goods Manufactured
Declaration

No. of Accounts	Account Number	Bank	Branch	IFSC Code	Actions
1	6456643643654365465	ICICI BANK LTD	Chennai - R H Road	ICIC0006022	

Add

**Account Details**

IFSC Code \*  
ICIC0006022

Name of the Bank \*  
ICICI BANK LTD

Name of the Branch \*  
Chennai - R H Road

Account Number \*  
6456643643654365465

Account Type \*  
Savings

**Upload Documents**

Browse Documents

Document Name	Size	Action
Principle_business.jpg	0.006 MB	
bank statement1.jpg	0.009 MB	

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5/10/2019

10.2.8.169/cbec-aces-gst-ui/
Central Excise
Central Excise
+
10.2.8.169/cbec-portal-ui/dist/signup
Search

**Central Board of Indirect Taxes and Customs**  
Ministry of Finance - Department of Revenue

Central Excise Registration - Form A-1

### Account Details

IFSC Code *	Name of the Bank *	Name of the Branch *	Account Number *
ICIC0006022	ICICI BANK LTD	Chennai - R H Road	6456643643654365465

Account Type \*

Savings

### Upload Documents

[Browse Documents](#)

Document Name	Size	Action
Principle_business.jpg	0.006 MB	
bank statement1.jpg	0.009 MB	
bank statement2.jpg	0.005 MB	

Upload files for:  
*Passbook and Account Statement in PDF or JPEG format with file size upto 2mb.\**  
*\*Mandatory for first two accounts.*

[Add To List](#)

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5/10/2019

## Details of Existing Registrations under various Statutory Authorities

10.2.8.169/cbec-aces-gst-ui/ Central Excise Central Excise

10.2.8.169/cbec-portal-ui/dist/signup

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

### Central Excise Registration - Form A-1

Business Details Postal Address Details of Place of Business Authorized Signatory Bank Details **Existing Registration** Promoter Details Goods Manufactured Declaration

Sr. No	Type of Registration	Registration Number
1	Customs Registration No (BIN No)	
2	Import Export Code Number	56hgf57jkl
3	State Sales Tax Number	
4	Central Sales Tax Number	
5	Company Index Number	
6	Service Tax Registration Number	
7	Existing GSTIN	33AUWPC6090Q1ZU

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## Details of Promoters/Directors, etc.







10.2.8.169/cbec-aces-gst-ui/ Central Excise Central Excise

10.2.8.169/cbec-portal-ui/dist/signup

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

### Central Excise Registration - Form A-1

Business Details Postal Address Details of Place of Business Authorized Signatory Bank Details Existing Registration **Promoter Details** Goods Manufactured Declaration

Sr. No	Name of the Person	Designation	Name of Building	PIN	Office Phone Number	Email	Actions
1	GRD Jewellery	Proprietor	dfds	345345	965464645	fsd@fsd.sss	  
2	abirami	Chief Executive Officer	fs	638001	9870987	test@fd.ddd	  

« Previous 1 Next »

Upload XLS

Add Download Template Browse... Copy of PartnerListTemplate.xlsx Upload File

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## Details of Goods manufactured

10.2.8.169/cbec-aces-gst-ui/
Central Excise
Central Excise
+
10.2.8.169/cbec-portal-ui/dist/signup
Search
Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue
Central Excise Registration - Form A-1
Business Details
Postal Address
Details of Place of Business
Authorized Signatory
Bank Details
Existing Registration
Promoter Details
Goods Manufactured
Declaration

### Major Excisable Goods to be Manufactured, Wholesale or Traded

Sr.No	CETSH	Description	Activity	Action
1	24011040	UNMANUFACTURED TOBACCO; TOBACCO REFUSE - TOBACCO, NOT STEMMED OR	Others	
2	24012060	UNMANUFACTURED TOBACCO; TOBACCO REFUSE - TOBACCO, PARTLY OR	Wholesale	

« Previous 1 Next »

Add
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Browse...
Copy of MajorExciseGoodsTemplate
Upload File

### Major Excisable Goods Used in the Manufacture of Final Products

Sr.No	CETSH	Description	Action
1	24011040	UNMANUFACTURED TOBACCO; TOBACCO REFUSE - TOBACCO, NOT STEMMED OR STRIPPED : BURLEY	
2	24012030	UNMANUFACTURED TOBACCO; TOBACCO REFUSE - TOBACCO, PARTLY OR WHOLLY STEMMED OR STRIPPED :	
3	24012050	Tobacco for manufacture of biris	
4	24022010	Other than filter cigarettes, of length not exceeding 65 millimetres	
5	24022020	Other than filter cigarettes, of length exceeding 65 millimetres but not exceeding 70 millimetres	

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## Declaration Form

The screenshot displays the 'Central Excise Registration - Form A-1' interface. At the top, the browser address bar shows 'https://cbic-gst.gov.in/cbec-portal-ui/dist/'. The header includes the 'Central Board of Indirect Taxes and Customs' logo and name, along with the user's name 'Name : SENTHILVELAVAN BOOMINATHAN' and jurisdiction 'Jurisdiction : C:CHENNAI-NORTH > D:NUNGAMBAKKAM > R:RANGE I'. A 'MENU' button is on the left, and a 'Last Logged In: May 22, 2019, 5:13:30 PM' timestamp is on the right. Below the header, a navigation bar contains tabs for 'Business Details', 'Postal Address', 'Details of Place of Business', 'Authorized Signatory', 'Bank Details', 'Existing Registration', 'Promoter Details', 'Goods Manufactured', and 'Declaration'. The 'Declaration' tab is active. The main content area contains a declaration statement: 'I, SENTHILVELAVAN BOOMINATHAN hereby declare that the information given in this Application Form is true, correct and complete in every respect and that I am authorised to sign on behalf of the Registrant.' Below this, there is a 'Date: 15-05-2019' field and a 'Place: Chennai' dropdown menu. A 'Previous' button is located at the bottom right of the declaration section. The footer shows '© Copyright Information 2017' and a Windows taskbar with the date '23-05-2019' and time '14:58'.

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : SENTHILVELAVAN BOOMINATHAN Jurisdiction : C:CHENNAI-NORTH > D:NUNGAMBAKKAM > R:RANGE I Last Logged In: May 22, 2019, 5:13:30 PM

Dashboard View Registration History Form A1 Registration

Central Excise Registration - Form A-1

Business Details Postal Address Details of Place of Business Authorized Signatory Bank Details Existing Registration Promoter Details Goods Manufactured Declaration

I, SENTHILVELAVAN BOOMINATHAN hereby declare that the information given in this Application Form is true, correct and complete in every respect and that I am authorised to sign on behalf of the Registrant.

Date: 15-05-2019

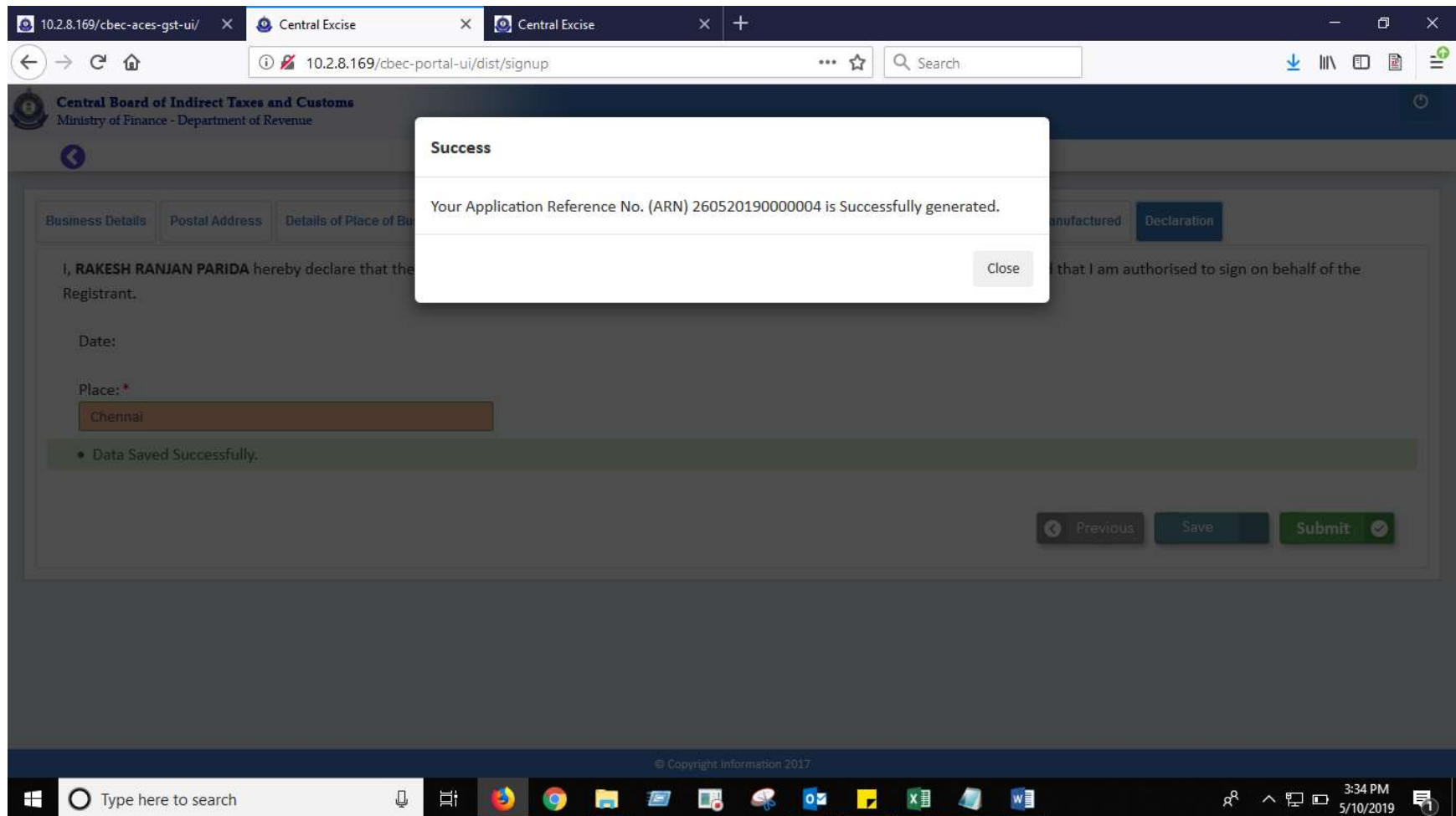
Place: Chennai

Previous

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On successful submission of the application, a System response with Application Reference Number (ARN No.) will be generated.





The applicant can access the portal with the Temporary Reference Number (TRN) as login and view the Application filed and the Acknowledgement Receipt generated, with reference to the cited ARN, on the Taxpayer dashboard.

The screenshot shows a web browser window with the URL `10.2.8.169/cbec-portal-ui/dist/signup`. The page header identifies the **Central Board of Indirect Taxes and Customs**, Ministry of Finance - Department of Revenue. Below the header, a blue banner reads "Welcome to DashBoard".

The main content area displays a table with the following data:

SINo	ARN	Submission Date	Status	View Acknowledgement Receipt
1	260520190000004	10-05-2019	Pending for Approval	<a href="#">View Acknowledgement Receipt</a>

The footer of the page includes the text "© Copyright Information 2017" and a Windows taskbar at the bottom showing the time as 3:34 PM on 5/10/2019.

On submission of the application for registration, the application will go to the proper officer for verification and approval. Once approved the Registration Certificate bearing distinct Registration Number would be generated.

After generation of RC, the applicant can login to the Portal with Central Excise Registration Number as Username and the temporary password communicated through email and mobile.

On first such login the applicant will have to change mandatorily the password as below:

Central Excise

10.2.8.169/cbec-portal-ui/dist/

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

### Taxpayer Login

PDDPR2345TEM001

FcAA8QHw

9Bzbf

**Existing User**

[Forgot Password](#) [Unlock account](#)

**New User**

[New Registration](#) [TRN Login](#)

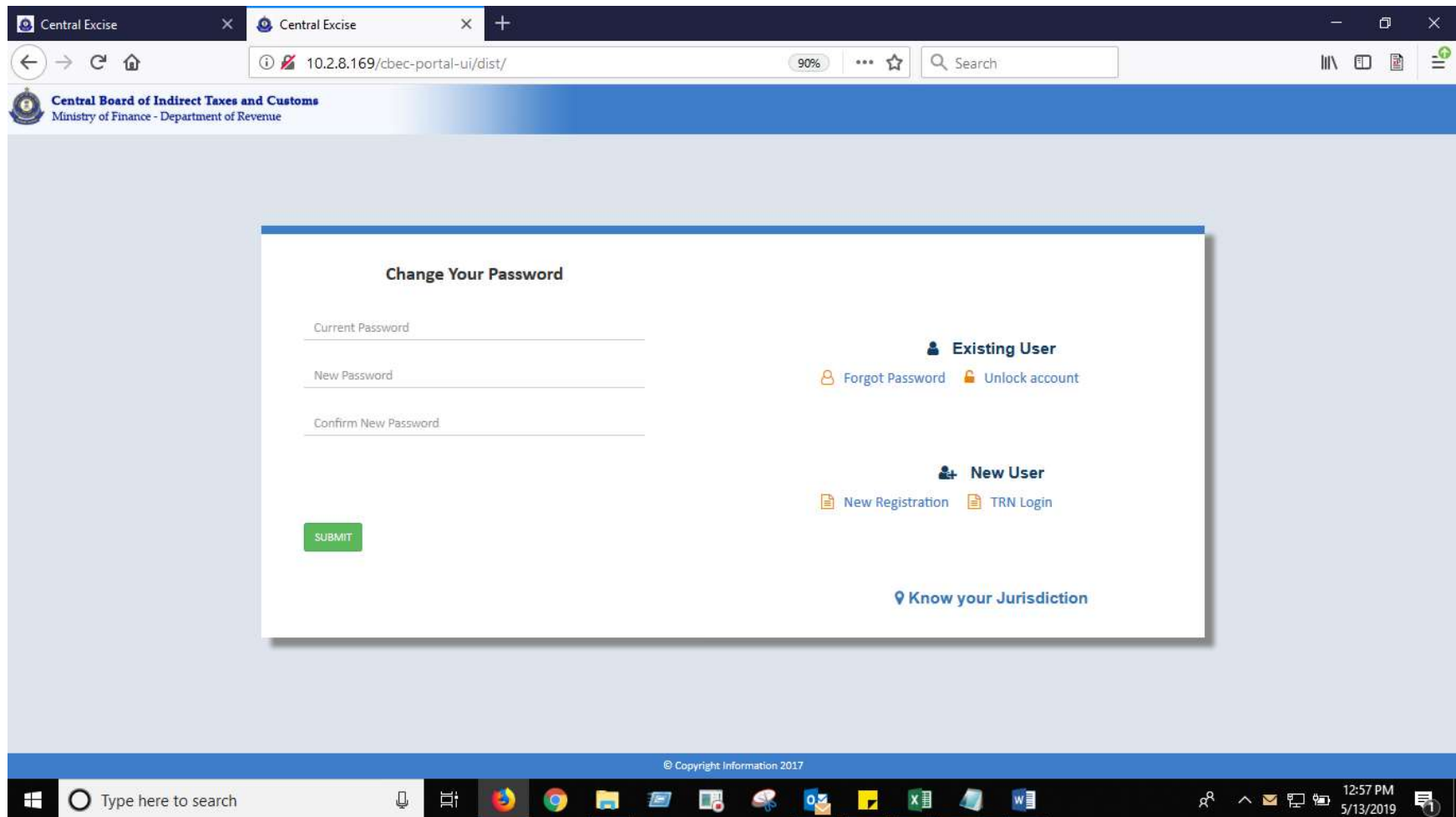
[Know your Jurisdiction](#)

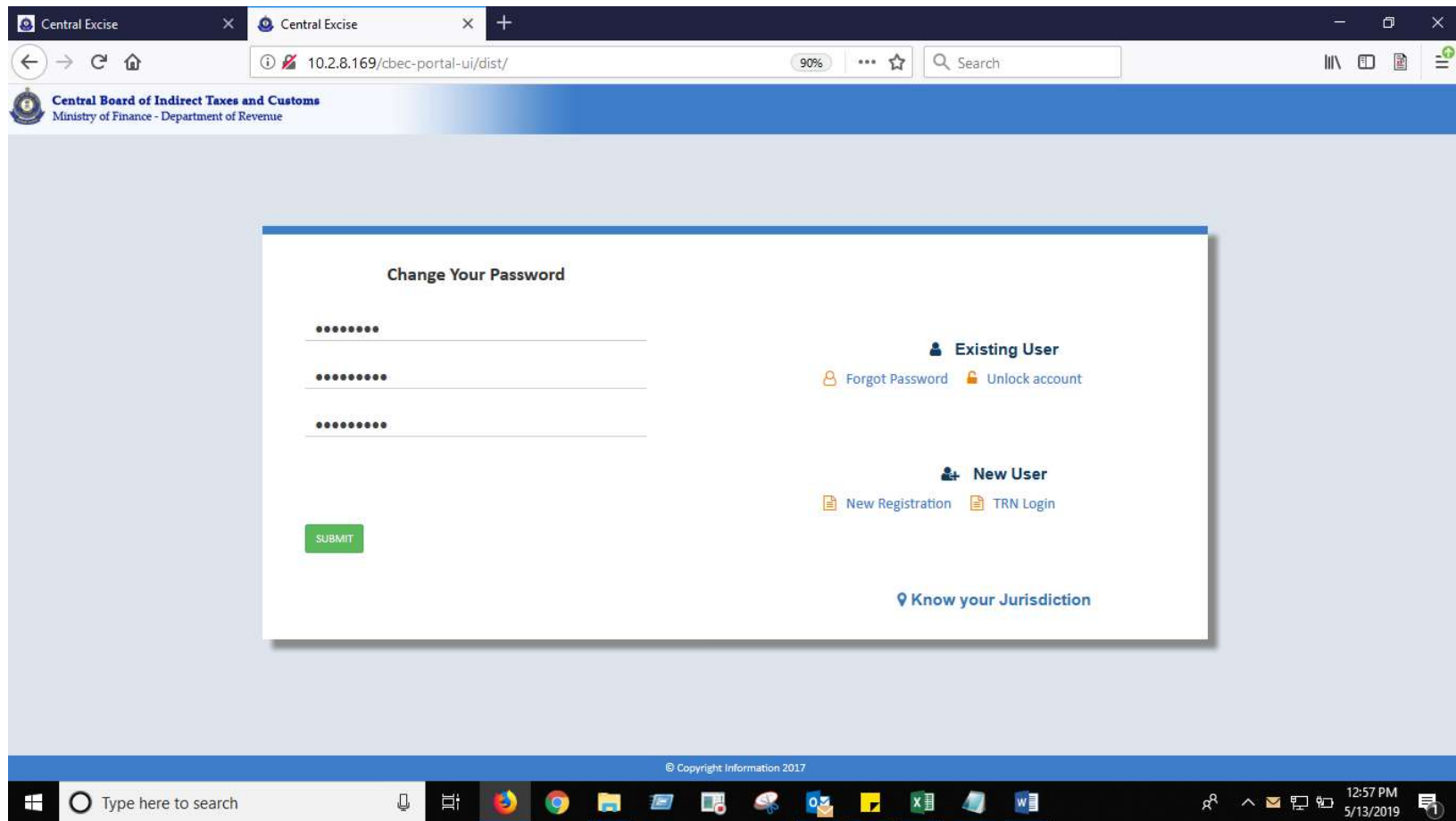
[LOGIN](#) [RESET](#)

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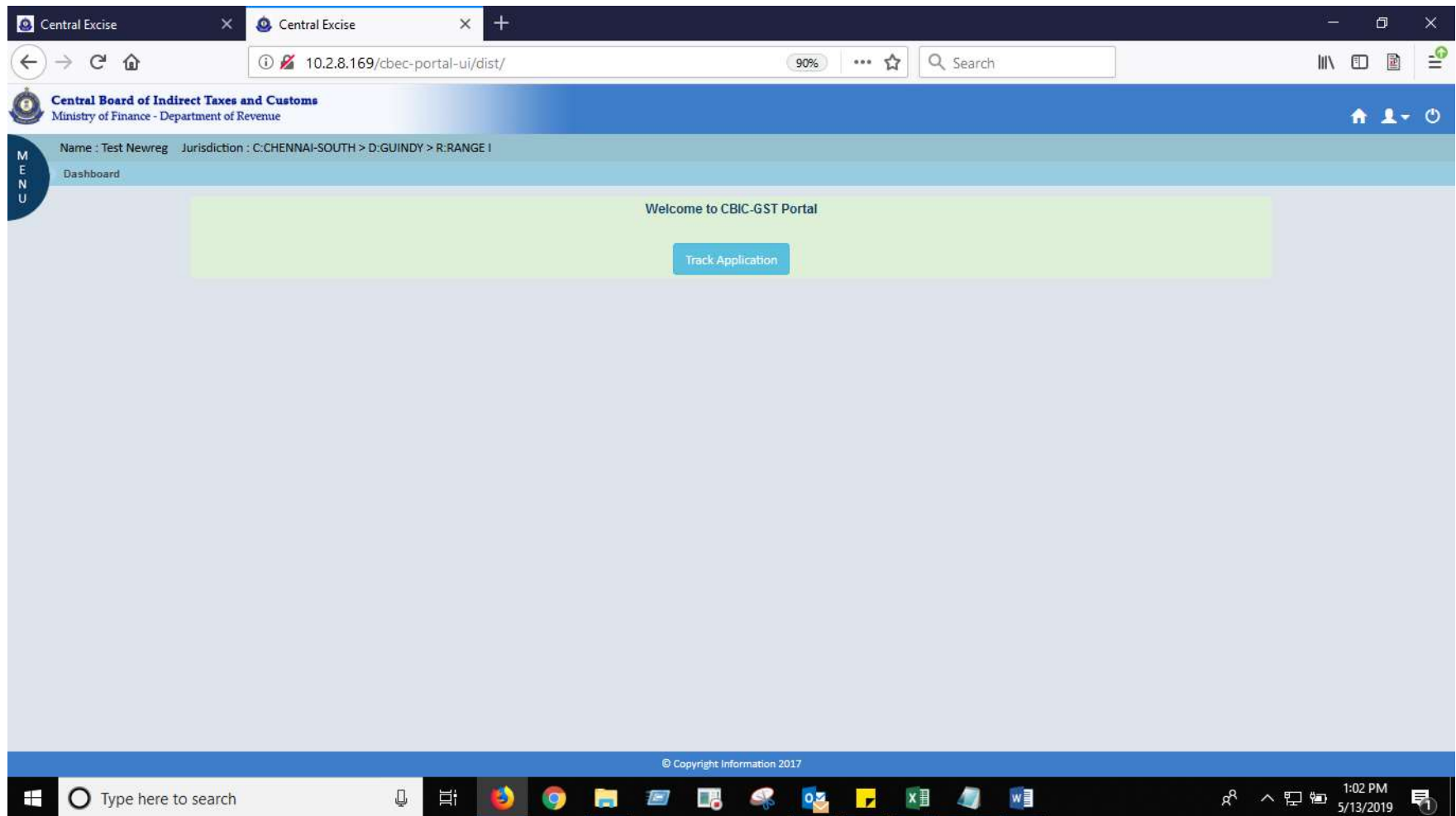
Type here to search

12:56 PM  
5/13/2019





Thereafter the tax payer is facilitated to pursue any online transactions like e-filing of return, e-payment of taxes, etc. through the said CBIC Tax payer portal [www.cbic-gst.gov.in](http://www.cbic-gst.gov.in) .



If the Taxpayer is facing any issue while accessing the CBIC GST portal or changing the Password, the Taxpayer can contact the **cbecmitra helpdesk** either through calling the toll free number-**18001200232** or through [mail-cbecmitra.helpdesk@icegate.gov.in](mailto:mail-cbecmitra.helpdesk@icegate.gov.in) for resolution.